

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR,
JABALPUR

Original Application No. 109 of 2005

Jabalpur, this the 8th day of February, 2005

**Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member**

**K.P. Tiwari, S/o. late N.L. Tiwari,
aged about 72 years, Resident of 500,
Agrawal Colony, Jabalpur, MP.** **Applicant**

(By Advocate – Shri Ashish Rawat)

V e r s u s

- 1. Union of India, through Secretary,
Department of Telecommunication,
New Delhi.**

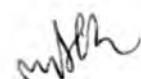
- 2. Chief General Manager,
T&D Circle, Jabalpur,
District Jabalpur, MP.** **Respondents**

O R D E R (Oral)

Bv M. P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with liberty to the applicant to approach the appropriate forum.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

“SA”